

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-274/ND/2018

In the matter of:

M/s. Ashutosh Steels Pvt. Ltd.**Applicant**
Vs.
M/s. Royal Pressing and Components Pvt. Ltd.**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Abhishek Anand, Adv.
Mr. Anant A. Davgi, Adv.
For the Respondent : Mr. Anshul Choudhary, Adv. for
Mr. Rohit Sharma, Adv.

ORDER

Learned counsel for the applicant and respondent present. Statement is made by both the counsels that settlement talks are going on between the parties and to finalise the terms of settlement are seeking adjournment. For further consideration on 27.08.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

